

ITEM NO.120

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 156/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MOHD. ASHRAF & ORS.

Respondent(s)

(IA No. 98758/2017 - EXEMPTION FROM FILING O.T.)

Date : 05-06-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. Vikas Bansal, Adv.
Mr. Ankit Goel, AOR
Mr. Chandrakanta Sahoo, Adv.

For Respondent(s) : Mr. Arvind Kumar Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the appellant, list
the matter tomorrow i.e. on 06.06.2025.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(NIDHI MATHUR)
COURT MASTER (NSH)